

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 193
TO BE ANSWERED ON 15.12.2017

Pollution in Rivers

193. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has conducted any study in association with the National Reference Trace Organics Laboratory and the Central Pollution Control Board (CPCB) that high dose of harmful insecticides used in mosquito (Lindane) repellents and industrial waste are present in Yamuna river water and in other rivers including those flowing in Bihar;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to stop the pollution and to protect the people living along the river side;
- (d) if so, the details thereof along with the amount spent thereon during the last three years; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) According to the Central Pollution Control Board, the Lindane concentration in Yamuna was observed to be lower than Bureau of Indian Standard (BIS) at Palla, Nizamuddin Bridge, Agra Canal and Okhla at Delhi. The concentration of Lindane in other rivers in Bihar has exceeded the prescribed limit at Punpun downstream and Sultanganj.
- (c) to (e) The Government has taken various steps to control river pollution which include monitoring of water quality of river Yamuna regularly at selected locations by Central Pollution Control Board (CPCB); interception of major drains to enhance sewage collection at Delhi; augmentation of the capacity of existing sewage treatment plants and installation of new sewage treatment plants; directions by CPCB to all State Pollution Control Boards (SPCBs)/Pollution Control Committees

(PCCs) under Section 18(1) (b) of the Water (Prevention & Control of pollution) Act, 1974; directions under Section 5 of the Environment (Protection) Act,1986 to municipal corporations for treatment and utilization of sewage for restoration of water quality of rivers. Further, Ministry of Water Resources has sanctioned projects for controlling pollution in river Yamuna which include rehabilitation of existing Sewage Treatment Plant (STP) at an estimated cost Rs.1656.00 crore; seven STPs, one Sewage Pumping Station (SPS), seven peripheral sewers in Najafgarh drain under Maily se Nirmal Yamuna revitalization Project 2017 at an estimated cost of Rs.344.81 crore; two STPs and sewerage works in Sonipat and Panipat at an estimated cost of Rs.217.87 crore; rehabilitation of sewerage infrastructure/up-gradation of STP at Vrindavan at an estimated cost of Rs.33.81 crore; rehabilitation/renovation of sewerage scheme at Mathura at an estimated cost of Rs. 351.88 crore; STP works at Naini, Jhusi & Phaphamau in Allahabad at an estimated cost of Rs. 767.59 crore.
